HIGH COURT OF MADHYA PRADESH, JABALPUR ORDER

No. 1015 /Confdl./2014 II-2-74/2009 (Part-3) Jabalpur, Dated 22nd August, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur is organizing one day "Workshop on the Theme of Plea Bargaining" on 13th September, 2014 (Saturday) at Hotel Gulzar Towers, Jabalpur.

Hon'ble Shri Justice A.K. Patnaik, Former Judge, Supreme Court of India has kindly consented to address the Judicial Officers of the Madhya Pradesh State on the above subject.

In this connection all District & Sessions Judges and Chief Judicial Magistrates of the State, including Judicial Officers posted in the District Jabalpur (156 officers in all), whose names are shown in the endorsement will participate in the workshop, as per the following conditions:-

- The nominated Judicial Officers shall have to report on 13.09.2014 at 10:15 a.m. at Conference Hall of the Hotel Gulzar Towers, Jabalpur. The workshop shall commence from 11:00 am and will conclude at 02:00 pm which shall be followed by lunch.
- 2. Judicial Officers coming from places other than the venue of programme can attend the programme by their official vehicle or own vehicle. Cost of fuel charges of these vehicles shall be reimbursed to them as per their entitlement. The participating Judicial Officers will get reimbursement of their T.A./D.A and fuel charges from their respective District Judges @ Rs. 6,000/- (for District Judges) and Rs. 3,000/- (for Chief Judicial Magistrates). TA/DA of the participants will be born by the M.P. State Legal Services Authority, Jabalpur.
- Boarding and lodging arrangements for participating Judicial Officers have been made on twin sharing basis in Hotel Gulzar Towers for District Judges' and Hotel Samdariya for CJMs' from the evening of 12.09.2014 to the evening of 13.09.2014.
- 4. During the workshop, tea, breakfast and working lunch shall be provided to the participating Judicial Officers. Those Judicial Officers who will stay at night shall be provided with dinner at hotel.

60/

- Participating Judicial Officers coming via train are requested to report on their arrival at the Reception Counters set up near Main Exit Gate of Platform No. 1 of Main Railway Station or Railway Court, Jabalpur.
- 6. Arrangement for conveyance from Railway Station to the Hotel shall be made by the MPSLSA, Jabalpur. It may not be possible for the Authority to make arrangement for carriage of participant's luggage to the parked vehicle.
- 7. Participating Judicial Officers who are arriving a day prior to the commencement of the programme, or at hours other than those mentioned above, or by a different mode of conveyance, may inform Shri R.K. Saxena, District Legal Aid Officer on Telephone No. 0761-2678352, Cell No. 94251-40509 or Shri Sachin Goswami, A.G.-III on Cell No. 81092 -39613 (for District Judges) and Shri Manish Kaushik, District Legal Aid Officer on Cell No. 94251-84642 or Shri Jitendra Awasthi, A.G.-III on Cell No. 90392-34512 (for CJM), at least a day in advance, so that proper arrangements for reception may be made.

Any of the participants who needs further assistance may also contact Shri Arvind Raghuvanshi, CJM, Jabalpur on his Cell No. 98263-13444 or Shri Manish Shrivastava, Railway Magistrate, Jabalpur on his Cell No. 94254-82210 or Shri Vikas Chandra Mishr, District Registrar, Jabalpur on his Cell No. 94253-39753.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

(VED PRAKASH) ÆEGISTRAR GENERAL

Dated 22nd August, 2014

Endt. No. 1016 /Confdl./2014 II-2-74/2009 (Part-3)

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.

2.

- 1. Shri Bharat P. Maheshwari, District & Sessions Judge, Jhabua.
- 2. Shri Ramakant Dube, District & Sessions Judge, Rajgarh.
- 3. Shri Kamal Singh Thakur, District & Sessions Judge, Gwalior.
- 4. Ku. Shushma Khosla, District & Sessions Judge, Bhopal.
- 5. Shri Rajendra Kumar Mahajan (Jr.), District & Sessions Judge, Mandsaur.
- 6. Shri Raj Kumar Pandey, District & Sessions Judge, Ashoknagar.
- 7. Shri Narendra Kumar Shukla, District & Sessions Judge, Hoshangabad.
- 8. Shri Adarsh Kumar Jain, District & Sessions Judge, Chhatarpur.
- 9. Shri Jagdish Prasad Gupta, District & Sessions Judge, Ujjain.
- 10. Shri Anurag Kumar Shrivastava, District & Sessions Judge, Balaghat.
- 11. Shri Hausla Prasad Singh, District & Sessions Judge, Sagar.
- 12. Shri Abhinandan Kumar Jain, District & Sessions Judge, Khandwa.
- 13. Smt. Kshipra Sharma, District & Sessions Judge, Neemuch.
- 14. Shri Ram Niwas Patel, District & Sessions Judge, Seoni.
- 15. Shri Ranjeet Singh Thakur, District & Sessions Judge, Vidisha.
- 16. Shri Yogesh Kumar Songariya, District & Sessions Judge, Harda.
- 17. Smt. Narinder Vir Kaur Kandra, District & Sessions Judge, Indore.
- 18. Smt. Anjuli Palo, District & Sessions Judge, Shivpuri.
- 19. Shri Manohar Mamtani, District & Sessions Judge, Dewas.
- 20. Shri Awadesh Kumar Pandey, District & Sessions Judge, Jabalpur.
- 21. Shri Krishna Kumar Tripathi, District & Sessions Judge, Panna.
- 22. Shri Pradyumna Singh, District & Sessions Judge, Tikamgarh.
- 23. Shri Arun SinghTomar, District & Sessions Judge, Umaria.
- 24. Shri Vimal Kumar Jain Singhai, District & Sessions Judge, Chhindwara.
- 25. Shri Hari Shankar Vaishya, District & Sessions Judge, Shahdol.
- 26. Shri Prahlad Singh Patidar, District & Sessions Judge, Shajapur.
- 27. Shri Anand Mohan Khare, District & Sessions Judge, Burhanpur.
- 28. Shri Braj Kishore Shrivastava, District & Sessions Judge, Damoh.
- 29. Shri Rajendra Kumar Shrivastava (Jr.), District & Sessions Judge, Rewa.
- 30. Shri Arvind Mohan Saxena, District & Sessions Judge, Sehore.
- 31. Shri Vinod Kumar Dubey (Sr.), District & Sessions Judge, Betul.
- 32. Shri Jagatpati Rao, District & Sessions Judge, Mandla.
- 33. Shri Pradeep Kumar Varma, District & Sessions Judge, Anuppur.

- 34. Shri Shrawan Kumar Raghuvanshi, District & Sessions Judge, Mandleshwar.
- 35. Shri Rajendra Kumar Singh Gautam, District & Sessions Judge, Narsinghpur.
- 36. Shri Om Prakash Sharma (Jr.), District & Sessions Judge, Ratlam.
- 37. Shri Anil Kumar Shrivastava, District & Sessions Judge, Satna.
- 38. Shri Ashok Kumar Tiwari (Jr.), District & Sessions Judge, Dhar.
- 39. Shri Vishnu Pratap Singh Chouhan, District & Sessions Judge, Sidhi.
- 40. Shri Narendra Kumar Satsangi, District & Sessions Judge, Sheopur.
- 41. Shri Jyotendra Kumar Vaidya, District & Sessions Judge, Morena.
- 42. Shri Balkrishna Jatav, District & Sessions Judge, Raisen.
- 43. Shri Hariniwas Bajpai, District & Sessions Judge, Datia.
- 44. Shri Mohammad Shamim, District & Sessions Judge, Guna.
- 45. Shri Surendra Singh Raghuvanshi, District & Sessions Judge, Singrauli.
- 46. Shri Rajiv Krishna Joshi, District & Sessions Judge, Katni.
- 47. Shri Rajeev Kumar Shrivastava (Sr.), District & Sessions Judge, Barwani.
- 48. Smt. Paro Raizada, District & Sessions Judge, Alirajpur.
- 49. Ku. Karuna S. Trivedi, District & Sessions Judge, Dindori.
- 50. Shri Shyam Sunder Garg, District & Sessions Judge, Bhind.
- 51. Shri Vimal Prakash, President, District Consumer Forum, Jabalpur. Block-15 K, Scheme No.-18, Civic Centre, Marhatal, Jabalpur.
- 52. Shri Rishabh Kumar Singhai, Principal Judge, Family Court, Jabalpur.
- 53. Shri Bhau Rao Patil, Special Judge, SC/ST (PA) Act, Jabalpur.
- 54. Shri Virendra Pratap Singh, X ADJ, Jabalpur.
- 55. Shri Yogesh Chandra Gupt, I ADJ, Jabalpur.
- 56. Shri Ajay Prakash Mishr, II ADJ, Jabalpur.
- 57. Shri Mahesh Chandra Soni, A.S.J., Special Court No. 9, under Electricity Act, 2003, Jabalpur.
- 58. Shri Mahesh Kumar Sharma, VI ADJ, Jabalpur.
- 59. Shri Praneh Kumar Pran, ADJ, Sihora, Distt. Jabalpur.
- 60. Smt. Mamta Jain, XII ADJ, Jabalpur.
- 61. Shri Suresh Kumar Aarse, VII ADJ, Jabalpur.
- 62. Shri Kashif Nadeem (Khan), III ADJ, Jabalpur.
- 63. Shri Sunil Kumar Jain (Sr.), IX ADJ, Jabalpur.
- 64. Shri Awadhesh Kumar Singh, XIX ADJ, Jabalpur.
- 65. Shri Madhusudan Mishra, IV ADJ, Jabalpur.
- 66. Shri Satish Chandra Rai, XV ADJ, Jabalpur.

601

- 67. Shri Sheikh Salim, XVIII ADJ, Jabalpur.
- 68. Shri Rajeev K. Pal, A.S.J., Special Court No. 8, under Electricity Act, 2003, Jabalpur.
- 69. Shri Shashendra Singh Thakur, I C.J.Cl.-I & C.J.M., Anuppur.
- 70. Shri Arvind Raghuwanshi, I C.J.Cl.-I & C.J.M., Jabalpur.
- 71. Shri Subhash Solanki, I C.J.Cl.-I & C.J.M., Dindori.
- 72. Shri Rajendra Chourasia, I.C.J.Cl.-I & C.J.M., Gwalior.
- 73. Shri Suresh Chandra Pal, I C.J.Cl.-I & C.J.M., Ratlam.
- 74. Shri Pradeep Soni, I C.J.Cl.-I & C.J.M. Morena.
- 75. Shri Vishnu Kumar Soni, I C.J.Cl.-I & C.J.M., Sidhi.
- 76. Shri Makhanlal Jhod, I C.J.Cl.-I & C.J.M., Chhindwara.
- 77. Shri Liladhar Solanki, I C.J.Cl.-I & C.J.M., Khargone, District Mandleshwar.
- 78. Shri Tarun Rakesh Stendli, I C.J.Cl.-I & C.J.M., Umaria.
- 79. Shri Jagdish Chandra Rathore, I C.J.Cl.-I & C.J.M., Alirajpur.
- 80. Shri Krapa Shankar Shakya, I C.J.Cl.-I & C.J.M., Harda.
- 81. Shri Shailendra Kumar Nagotra, I C.J.Cl.-I & C.J.M., Sehore.
- 82. Shri Thakurdas, I C.J.Cl.-I & C.J.M., Sheopur.
- 83. Smt. Norin Nigam, I C.J.Cl.-I & C.J.M., Betul.
- 84. Shri Vijay Singh Kawcha, I C.J.Cl.-I & C.J.M., Vidisha.
- 85. Shri Sanjay Kumar Kastwar, I C.J.Cl.-I & C.J.M. Chhatarpur.
- 86. Shri Girish Dikshit, I C.J.Cl.-I & C.J.M., Ashoknagar.
- 87. Ku. Nivedita Mudgal, I C.J.Cl.-I & C.J.M., Raisen.
- 88. Shri Ashutosh Mishra, I C.J.Cl.-I & C.J.M., Katni.
- 89. Shri Rajendra Kumar Sharma (Sr.), I C.J.-I & C.J.M., Sagar.
- 90. Shri Rajdeep Singh Thakur, I C.J.Cl.-I & C.J.M., Seoni.
- 91. Shri Vivek Singh Raghuvanshi, I C.J.Cl.-I & CJM, Indore.
- 92. Smt. Divyangana Joshi Pandey, I C.J.Cl.-I & C.J.M., Shajapur.
- 93. Shri Dharmpal Singh Shivach, I C.J.Cl.-I & C.J.M., Barwani.
- 94. Shri Kuldeep Jain, I CJ-I & CJM, Jhabua.
- 95. Shri Dinesh Kumar Singh, I C.J.Cl.-I & C.J.M., Hoshangabad.
- 96. Smt. Madhuri Rajlalji, I C.J.-I & CJM, Shahdol.
- 97. Shri Krishn Das Mahar, I C.J.Cl.-I & CJM, Balaghat.
- 98. Shri Dhanraj Dubela, I C.J.Cl.-I & CJM, Khandwa.
- 99. Shri Sanjeev Kumar Gupta, I C.J.-I & CJM, Neemuch.
- 100. Shri Arvind Kumar Goyal, I C.J.Cl.-I & CJM, Rewa.
- 101. Smt. Priya Sharma, I C.J.Cl.-I & CJM, Shivpuri.
- 102. Shri Pankaj Singh Maheshwari, I CJ-I & CJM, Bhopal.

60

- 103. Shri Sachindra Shrivastava, I CJ-I & CJM, Dewas.
- 104. Shri Surendra Kumar Shrivastava (Jr), I C.J.Cl.-I & CJM, Waidhan (Singrauli).
- 105. Shri Sameer Kulshrestha, I CJ-I & CJM, Bhind.
- 106. Shri Ashok Gupta, I Civil Judge, Class-I & C.J.M., Damoh.
- 107. Shri Ramji Gupta, I C.J.Cl.-I & CJM, Tikamgarh.
- 108. Shri Galib Rasool, I C.J.Cl.-I & CJM, Burhanpur.
- 109. Shri Gangacharan Sharma, I C.J.Cl.-I & CJM, Ujjain.
- 110. Shri Alok Kumar Saxena, I C.J.Cl.-I & CJM, Guna.
- 111. Shri Rajendra Kumar Shrivas, I C.J.Cl.-I & CJM, Dhar.
- 112. Ku. Sarita Wadhwani, I C.J.Cl.-I & CJM, Narsinghpur.
- 113. Shri Ashok Kumar Sharma (Jr.2), I C.J.Cl.-I & CJM, Datia.
- 114. Shri Vikas Chandra Mishr, IX C.J.Cl.-I & ACJM, Jabalpur.
- 115. Shri Sandeep Kumar Shrivastava, I C.J.Cl.-I & CJM, Satna.
- 116. Shri Masood Arshad Khan, I C.J.Cl.-I & CJM, Mandsaur.
- 117. Shri Balram Yadav, I Civil Judge, Class-I & C.J.M., Panna.
- 118. Shri Shiv Balak Sahu, I C.J.Cl.-I & CJM, Mandla.
- 119. Shri Mukesh Kumar Dangi, I C.J.Cl.-I & C.J.M., Rajgarh.
- 120. Shri Privendra Kumar Sen, C.J.Cl.-I & ACJM, Sihora, District Jabalpur.
- 121. Shri Jaideep Singh, VI C.J.Cl.-I & ACJM, Jabalpur.
- 122. Shri Tanveer Ahamed Khan, V C.J.Cl.-I & ACJM, Jabalpur.
- 123. Shri Sanjay Goyal, IV C.J.Cl.-I & ACJM, Jabalpur.
- 124. Shri Sujit Kumar Singh, II C.J.Cl.-I & ACJM, Jabalpur.
- 125. Shri Manish Kumar Shrivastava, XII Civil Judge, Class-I, Jabalpur.
- 126. Shri Kamlesh Sanodiya, III Civil Judge, Class-I, Jabalpur.
- 127. Shri Nishar Ahmad, X Civil Judge, Class-I, Jabalpur.
- 128. Shri Surendra Singh Gurjar, XIII Civil Judge, Class-I, Jabalpur.
- 129. Smt. Priti Singh, Civil Judge, Class-I, Patan, Distt. Jabalpur.
- 130. Shri Ramkumar Daheriya, XI Civil Judge, Class-I, Jabalpur.
- 131. Shri Prawendra Kumar Singh, VIII Civil Judge, Class-I, Jabalpur.
- 132. Shri Ashutosh Agrawal, AJ to Civil Judge, Class-I, Sihora, Distt. Jabalpur.
- 133. Shri Manish Singh Thakur, XIV Civil Judge, Class-I, Jabalpur.
- 134. Shri Neeraj Malviya, VII Civil Judge, Class-I, Jabalpur.
- 135. Shri Anand Kumar Sehlam, XV Civil Judge, Class-I, Jabalpur.
- 136. Ku. Somprabha Thakur, I AJ to I Civil Judge, Class-I, Jabalpur.
- 137. Smt. Kiran Kol, II A.J. to I Civil Judge, Class-I, Jabalpur.
- 138. Shri Abdullah Ahmad, I C.J.Cl.-II, Jabalpur.

- 139. Shri Sudhanshu Sinha, III C.J.Cl.-II, Jabalpur.
- 140. Shri Abdullah Asif, C.J.Cl.-II, Patan, District Jabalpur.
- 141. Shri Indu Kant Tiwari, I C.J.Cl.-II, Sihora, District Jabalpur.
- 142. Shri Rohit Katare, IV C.J.Cl.-II, Jabalpur.
- 143. Shri Raveendra Kumar Dhurve, AJ to C.J.Cl.-II, Patan, District Jabalpur.
- 144. Shri Deepak Kumar Agrawal, IX C.J.Cl.-II, Jabalpur.
- 145. Smt. Preeti Shikha Agnihotri, X C.J.Cl.-II, Jabalpur.
- 146. Shri Amit Nigam, III C.J.Cl.-II, Sihora, District Jabalpur.
- 147. Shri Sushil Kumar Agrawal, VI C.J.Cl.-II, Jabalpur.
- 148. Shri Vinod Kumar Verma, VIII C.J.Cl.-II, Jabalpur.
- 149. Shri Rakesh Kumar Maravi, XII C.J.Cl.-II, Jabalpur.
- 150. Shri Varun Chauhan, II AJ to I C.J.Cl.-II, Jabalpur.
- 151. Smt. Shakti Verma, III AJ to I C.J.Cl.-II, Jabalpur.
- 152. Smt. Swapna Shree Singh, VIII AJ to I C.J.Cl.-II, Jabalpur.
- 153. Ku. Shweta Shrivastava, VII AJ to I C.J.Cl.-II, Jabalpur.
- 154. Smt. Shubhangi Palo Datt, IX AJ to I C.J.Cl.-II, Jabalpur.

With a direction to participate in the aforesaid workshop to be organize on 13th September, 2014 at Conference Hall of the Hotel Gulzar Towers, Jabalpur.

- 3. (1) Shri Kailash Chandra Garg, Il Additional Principal Judge, Family Court, Jabalpur.
 - (2) Smt. Shashikiran Dubey, I Additional Principal Judge, Family Court, Jabalpur.

With a direction to participate in the aforesaid workshop to be organize on 13th September, 2014 at Conference Hall of the Hotel Gulzar Towers, Jabalpur.

4. District and Sessions Judge, Alirajpur / Anuppur / Ashoknagar / Barwani / Balaghat / Betul / Bhind / Bhopal / Burhanpur / Chhatarpur / Chhindwara / Damoh / Datia / Dewas / Dhar / Dindori / Guna / Gwalior / Harda / Hoshangabad / Indore / Jabalpur / Jhabua / Katni / Khandwa / Mandla / Mandsaur / Morena / Mandleshwar / Narsinghpur / Neemuch / Panna / Raisen / Rajgarh / Ratlam / Rewa / Sagar / Satna / Sehore / Seoni / Shahdol / Shajapur / Sheopur / Shivpuri / Sidhi / Singrauli / Tikamgarh / Ujjain / Vidisha / Umaria for information and necessary action. All the District Judges are requested to send confirmation of receiving of this communication immediately, by fax.

6)/

- The Registrar, M.P. State Consumer Disputes Redressal Commission, 76 Arera Hills, Bhopal-462011 for information and necessary action.
- 6. The Member Secretary, MPSLSA, Jabalpur for information and necessary action in reference to letter no. 1311/2014, dated 25.07.2014 and 1504/2014, dated 08.08.2014.

7. The Director, MPSJA, Jabalpur, for information and necessary action.

(VED PRAKASH) "REGISTRAR GENERAL

(TENTATIVE PROGRAMME) WORKSHOP on PLEA BARGAINING

at Jabalpur(M.P.)

Dated 13 Sept. 2014 (Saturday)

Programme

Registration of Participants: -

10:15 a.m. 11:00 a.m.

Inaugural Session

(11:00 a.m. to 12:15 p.m.)

1. Lighting of Lamp -

11:00 a.m. – 11:05 a.m.

2. Saraswati Vandana

11:05 a.m. - 11:10 a.m.

3. Felicitation

- 11:10 a.m. – 11:15 a.m.

4. Welcome Address

By Hon'ble The Executive Chairman,

M.P.SLSA

5. Introductory Address

By Hon'ble The Chairman,

H.C. Legal Services Committee

6. Key Note Address

By Hon'ble Mr. Justice A.M. KHANWILKAR

The Chief Justice & Patron in Chief, MPSLSA

7. Address by

Hon'ble Mr. Justice A.K. Patnaik, Former

Judge, Supreme Court of India.

- 8. Presentation of Mementos
- 9. Vote of Thanks

Tea Break

12:15 p.m. to 12:30 p.m.

Next-Session

(12:30 p.m. to 02:00 p.m.)

Work-shop on Plea-Bargaining

12:30 p.m. to 01:45 p.m.

Interactive Session

01:45 p.m. to 02:00 p.m.

Vote of Thanks

Lunch Session 2:00 p.m.